

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:1135  
ANSWERED ON:30.07.2010  
BLINDNESS AND LEPROSY  
Rawat Shri Ashok Kumar

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) the details of the central assistance or grants provided to the States for eradication of blindness and leprosy during the last three years and the current year, State-wise and disease-wise;
- (b) whether the Government has issued any guidelines for utilization of the Central assistance or grants given for the purpose; and
- (c) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI DINESH TRVEDI)

(a): A statement showing central assistance or grants provided to States/UTs under the National Programme for Control of Blindness during the last three years and the current year is given at ANNEXURE-I.

A statement showing central assistance provided to States/UTs under the National Leprosy Eradication Programme during the last three years and the current year is given at ANNEXURE-II.

(b) & (c): Yes. Under the National Programme for Control of Blindness, following guidelines have been issued for utilization of the Central assistance or grants provided under the programme:

(i) Guidelines for State Health Society & District Health Society for utilization of funds as per approved norms for various eye care activities including cataract operations, management of other eye diseases like diabetic retinopathy, glaucoma management, laser technique, treatment of childhood blindness etc.

(ii) Scheme for participation of voluntary organizations in various eye care activities including Eye banking, Vision centres, mobile Ophthalmic Units with tele-network etc.

Under the National Leprosy Eradication Programme, following guidelines have been issued for utilization of the Central assistance or grants provided under the programme:

(i) Guidelines for State Health Society & District Health Society for utilization of funds as per approved norms for various activities like training, IEC, disability prevention and medical rehabilitation, urban leprosy control, involvement of Accredited Social Health Activists (ASHAs) etc.

(ii) Guidelines for scheme for participation of voluntary organizations in various activities like IEC, follow up of cases, prevention of disability etc.